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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017

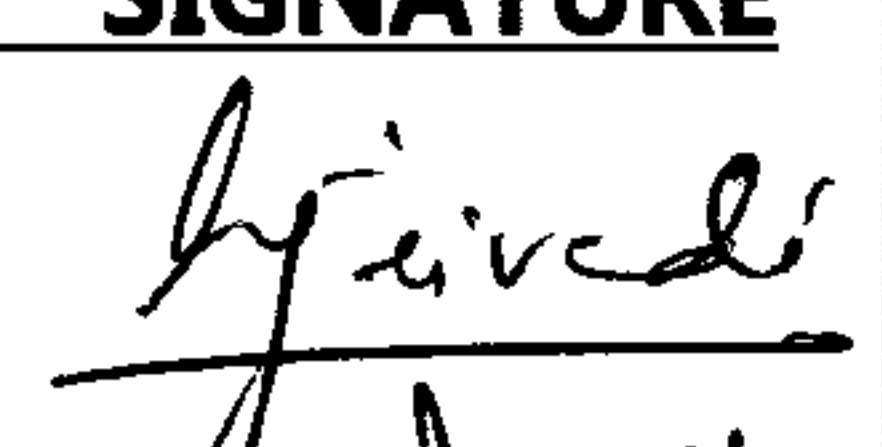
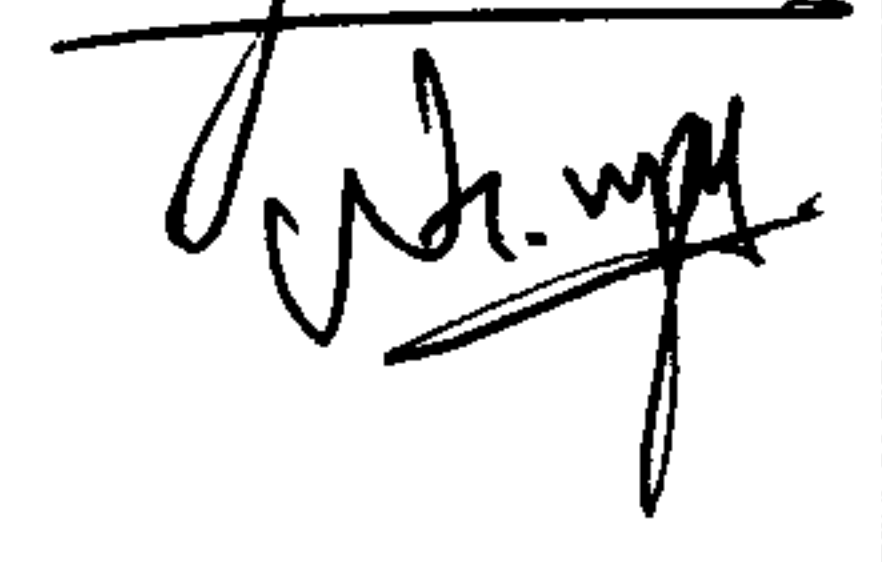
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HIRENTRIVEDI	Advocate	Petitioner	
2.	NISARG H. VYAS	ADVOCATE	RESPONDENTS	

ORDER

Learned Advocate Mr. Sharvil Majmudar present for Petitioner. Learned Advocate Mr. Nisarg Vyas i/b Learned Advocate Mr. Yogesh Ravani present for Respondent.

Learned Advocate Mr. Yogesh Ravani filed Vakalatnama for Respondent.

At request of learned Counsel for petitioner for hearing on admission.

List the matter on 22.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.